

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2016 (AS ON 31/03/2016)

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Service: Central Secretarial Service

Name of officer (In full): SARVADE V.G.

Designation: Dy. DIRECTOR Date of Birth: 05-06-1965

Ministry/Department/Office: FSSAI; MG; Mumbai CSL No. - Present Pay: (26000+6600.)

1 Name & District, Sub-division, Taluk & Village in which property is situated	2 Name & details of property housing, lands and other building	3 Cost of construction/ acquirement including land in case of house and year when purchased	4 Present value	5 If not in own name, state in which name held and his/her relationship to the Govt. servant	6 How acquired whether by purchase, lease, mortgage, inheritance, gift or acquisition and name with details of persons from which acquired.	7 Annual income from the property.	8 Remarks.
1. <u>Andheri West Pank CHS Ltd Sec-15A; N. Dandl</u>	<u>flat > 3.038 sq/mtr</u>	<u>--</u>	<u>Rs-22 lakh (<u>---</u>)</u>	<u>Wife</u>	<u>Purchased from son of Mother (reference for 15-16 lakh on 12/03/2011).</u>	<u>---NIL---</u>	<u>---</u>
2. <u>B-3. S.NO. 78, 76, Celestia City Ravel; pune</u>	<u>824.50 sq/mtr</u>	<u>Rs-35 lakh</u>	<u>Rs-35 lakh</u>	<u>own</u>	<u>purchased by taking loan of Rs 28 lakh from foundation + 6 lakh GPF Rs 7 lakh annual</u>	<u>---NIL---</u>	<u>Date of purchase 19th 2011</u>

SIGNATURE: _____

DATE: 03.02.2016

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2016 (AS ON 01/12/17)

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1	2	3	4	5	6	7	8
3. NO: 371/14 Bogadon Ambajgaon Beed	Land (1/2) 1.22 AAR	--	Rs 10 Lakhs (=)	Inherited from father	Inheritance Rs - 2 Lakhs - 2.5 Lakhs (=)		-